

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.14589 of 2021

In Re: Deaths of Sanitation Workers ***Petitioners***
Ms. Pami Rath, Amicus Curiae
Mr. B.P. Tripathy, Amicus Curiae
-versus-

Chief Secretary and Others ***Opposite Parties***
Mr. P.K. Muduli, AGA
Mr. D. Nayak, Advocate for CMC

CORAM:
THE CHIEF JUSTICE
JUSTICE R. K. PATTANAIAK

ORDER
05.05.2022

Order No.

11. 1. It appears that the WATCO has filed a 150-page document with its affidavit which needs to be responded to by the learned Amicus Curiae.
2. List on 13th July, 2022.
3. A copy of the WATCO affidavit be supplied to the learned counsel for the CMC as well as the other parties.

(Dr. S. Muralidhar)
Chief Justice

(R. K. Pattanaik)
Judge